

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 391 of 2019

IN THE MATTER OF:

IDBI Bank Ltd.

...Appellant

Versus

**Resolution Professional for the Corporate
Debtor & Ors.**

...Respondents

Present

For Appellant: Mr. Sidhartha Barua and Ms. Shagun Parashar Advocates

**For Respondent: Mr. Ramji Srinivasan Senior Advocate with Ms. Roopali
Singh, Mr. Raghav Chadha, Ms. Sayobani Basu, Ms. Anshula
Laroiya Ms. Sylona and Ms. Arshiya Sharda Advocates for R-
2 and R-3**

**Mr. Abhinav Vasisht, Senior Advocate with Ms. Sneha
Janakiraman Advocates for COC**

Ms. Anannya Ghosh Advocate for RP

With

Company Appeal (AT)(Ins) No. 445 of 2019

IN THE MATTER OF:

Omkara Asset Reconstruction Pvt. Ltd.

...Appellant

Versus

**Ajay Joshi the Resolution Professional
Of Alok Industries Ltd. Ors.**

...Respondents

Present

For Appellant: Mr. R.P. Agarwal and Mr. Prateek Kushwaha, Advocates.

For Respondent: Mr. Ramji Srinivasan Senior Advocate with Ms. Roopali Singh, Mr. Raghav Chadha, Ms. Sayobani Basu, Ms. Anshula Laroiya Ms. Sylona and Ms. Arshiya Sharda Advocates for R-3 and R-4

Ms. Misha and Mr. Nikhil Advocate for RP

Mr. Abhinav Vasisht, Senior Advocate with Ms. Sneha Janakiraman Advocates for COC

With

Company Appeal (AT)(Ins) No. 492 of 2019

IN THE MATTER OF:

Gail India Ltd.

...Appellant

Versus

Ajay Joshi & Ors. RP of Alok Industires

...Respondents

Present

For Appellant: Mr. Nishant Awana Advocate

For Respondent: Mr. Ramji Srinivasan Senior Advocate with Ms. Roopali Singh, Mr. Raghav Chadha, Ms. Sayobani Basu, Ms. Anshula Laroiya Ms. Sylona and Ms. Arshiya Sharda Advocates for R-2 and R-3

Mr. Abhinav Vasisht, Senior Advocate with Ms. Sneha Janakiraman Advocates for COC

ORDER

16.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 23rd August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk/